IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

1

BEFORE

HON'BLE SHRI JUSTICE AVANINDRA KUMAR SINGH

ON THE 22nd OF MARCH, 2024

SECOND APPEAL No. 265 of 2002

BETWEEN:-

SINGHAI PADAM KUMAR, AGED ABOUT 30 YEARS SO SHRI SINGHAI SUNDERLAL JAIN, RESIDENT OF BAIHAR, TAHSIL BAIHAR, DISRICT BALAGHAT

.....APPELLANT

(BYNONE)

AND

PURSHOTTAMLAL SONI, AGED ABOUT 40 YEARS S/O LATE SHRI SUNDERLAL SONI, RESIDENT OF KILA WARD MANDLA, TAHSIL AND DISTRICT MANDLA (MADHYA PRADESH)

.....RESPONDENT

(BY NONE)

This appeal coming on for hearing this day, the court passed the

following:

<u>ORDER</u>

None for the appellant, even in the passover round.

It appears that the appellant has lost his interest in prosecuting the matter.

Accordingly, the appeal stands dismissed for want of prosecution.

(AVANINDRA KUMAR SINGH) JUDGE